

केन्द्रीय विद्युत विनियामक आयोग

**CENTRAL ELECTRICITY REGULATORY COMMISSION**

6<sup>th</sup>, 7<sup>th</sup> & 8<sup>th</sup> Floor, Tower-B, World Trade Centre, Nauroji Nagar, New Delhi-110029

Phone: 011-23353503; Fax-23753923

To

Date: 29<sup>th</sup> October 2024

Shri Tabrez Malawat,  
Advocate for Bihar Discoms,  
A-160, LGF, Defence Colony,  
New Delhi-110024.

**Subject: Request for filing reply in Petition No. 91/GT/2023 -reg.**

Ref: Your request letter dated: 10.10.2024;

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Sir,

With reference to your request letter dated 10.10.2024 on the above subject, I am directed to inform that your request for filing reply to the amended petition has been granted and the same is extended till **1.11.2024**, after serving the same to the Petitioner, who may file its rejoinder, if any, by **8.11.2024**. The due date for filing the reply and rejoinder shall be strictly complied.

2. The matter shall be listed for hearing on **14.11.2024**.

Yours sincerely,

**Sd/-**

**(Deepak Pandey)**

Assistant Chief (Law)

Copy to:

All Parties